

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :30-01-2026

Date : 30.01.2026

No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealings Section
/2026	30.01.2026	BLAPL-9838/2025	DIPTI RANJAN SENAPATI	C.O.		Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL-590/2026	M NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	BAIL-1
/2026	30.01.2026	ABLAPL-251/2026	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	BAIL-2
/2026	30.01.2026	ABLAPL-13029/2025	SP BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	CRLREV-66/2026	B.B.MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	BLAPL-10493/2025	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	BAIL-1
/2026	30.01.2026	BLAPL-9782/2025	M MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	BAIL-1
/2026	30.01.2026	BLAPL-9930/2025	R SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	BAIL-2
/2026	30.01.2026	BLAPL-10052/2025	BK NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	BLAPL-9804/2025	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	BLAPL-9421/2025	S BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	BLAPL-9654/2025	RR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	BLAPL-10016/2025	BK NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	BLAPL-9719/2025	R SETHI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	

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/2026	30.01.2026	BLAPL-9647/2025	PK MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	BAIL-1
/2026	30.01.2026	BLAPL-9696/2025	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	BLAPL-9724/2025	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	BLAPL-9697/2025	D SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	BLAPL-9670/2025	BIRAJA PRASAD NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	WP (C) - 2296/2026	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-22	WRIT BRANCH (DIVIS BENCH-
/2026	30.01.2026	CRLMC-4900/2024	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	CRLMC-4900/2024	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	WP (C) - 3894/2025	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-30	
/2026	30.01.2026	WP (C) - 3294/2025	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-30	WRIT BRANCH
/2026	30.01.2026	WP (C) - 3892/2025	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-30	WRIT BRANCH
/2026	30.01.2026	WP (C) - 3288/2025	K. SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2025-12-30	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2268/2026	P. PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2196/2026	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-22	WRIT BRANCH (DIVIS BENCH-
/2026	30.01.2026	WP (C) - 2194/2026	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-22	WRIT BRANCH (DIVIS BENCH-
/2026	30.01.2026	WP (C) - 2175/2026	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-22	WRIT BRANCH

/2026	30.01.2026	WP (C) - 2162/2026	N. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-22	
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/2026	30.01.2026	WP (C) - 108/2026	A. K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-27	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2839/2026	B. P. TANGA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2514/2026	K. C. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2674/2026	N. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
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/2026	30.01.2026	WP (C) - 2732/2026	N. K. ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2596/2026	M. M. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10	
/2026	30.01.2026	WP (C) - 2698/2026	A. K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2009/2026	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	WP (C) - 2080/2026	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2013/2026	G. D. MALLICK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 3100/2025	G. N. SETHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	WRIT BRANCH (DIVIS. BENCH-
/2026	30.01.2026	WP (C) - 2784/2026	S. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-04	WRIT BRANCH
/2026	30.01.2026	WP (C) - 1846/2025	J. LENKA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2038/2026	T. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2039/2026	T. K. NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2042/2026	T. K. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVIS. BENCH-
/2026	30.01.2026	WP (C) -	B. M. SARANGI	C.O.	COURT NO.	Order Dtd. 2026-01-29	

		2758/2026			2 OLD		
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/2026	30.01.2026	WP (C) - 3046/2026	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 3048/2026	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 3051/2026	B. K. SINGH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	WRIT BRANCH (DIVIS BENCH-
/2026	30.01.2026	WP (C) - 1705/2026	C. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 869/2026	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 873/2026	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 249/2026	J. SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-03-23	WRIT BRANCH
/2026	30.01.2026	WP (C) - 37282/2025	R. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2026-03-23	WRIT BRANCH
/2026	30.01.2026	WP (C) - 37275/2025	R. MALLICK	C.O.	COURT NO. 12	Order Dtd. 2026-03-23	WRIT BRANCH (DIVIS BENCH-
/2026	30.01.2026	WP (C) - 37127/2025	T. P. TRIPATHY	C.O.	COURT NO. 12	Order Dtd. 2026-01-28	
/2026	30.01.2026	WP (C) - 33902/2025	B. K. SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 32845/2025	B. K. SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2753/2026	J. KAMILA	C.O.	COURT NO. 12	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 2968/2026	K. C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 2967/2026	K. C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2765/2026	M.M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-19	
/2026	30.01.2026	WP (C) - 2866/2026	M. M. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 3011/2026	S. C. PANI	C.O.	COURT NO. 23	Order Dtd. 2026-02-09	WRIT BRANCH (DIVIS

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/2026	30.01.2026	WP (C) - 32756/2025	B. K. SINGH	C.O.	COURT NO. 12	Order Dtd. 2026-01-29	
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/2026	30.01.2026	BLAPL- 13030/2025	H. K. PATRA	C.O.	COURT NO. 12	Order Dtd. 2026-01-28	BAIL-2
/2026	30.01.2026	BLAPL- 11658/2025	SAKTI PRASAD DAS	C.O.	COURT NO. 12	Order Dtd. 2026-01-29	
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/2026	30.01.2026	BLAPL- 2012/2025	P K MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-01-29	
/2026	30.01.2026	BLAPL- 9390/2025	SURIYAKANTA SAMAL	C.O.	COURT NO. 12	Order Dtd. 2026-01-28	
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		13750/2025			12		
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/2026	30.01.2026	ABLAPL-271/2026	BRAJA MOHAN SARANGI	C.O.	COURT NO. 12	Order Dtd. 2026-01-28	
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/2026	30.01.2026	ABLAPL-535/2026	GANESH CHANDRA JENA	C.O.	COURT NO. 12	Order Dtd. 2026-01-28	BAIL-1
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/2026	30.01.2026	ABLAPL-12756/2025	G SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-29	BAIL-2
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/2026	30.01.2026	ABLAPL-5015/2025	PK ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-01-29	
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/2026	30.01.2026	ABLAPL-869/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	
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/2026	30.01.2026	ABLAPL-584/2026	R MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL-564/2026	NARENDRA KUMAR LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	BAIL-1
/2026	30.01.2026	ABLAPL-585/2026	RAKESH KUMAR ROUSTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	

/2026	30.01.2026	ABLAPL-587/2026	KSHITISH	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	
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/2026	30.01.2026	WP (C) - 37562/2025	N K ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 3000/2026	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 37562/2025	G C JENA	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 3001/2026	R. K. BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 3005/2026	S. MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 5745/2024	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-27	WRIT BRANCH
/2026	30.01.2026	WP (C) - 3021/2026	S. MOHARANA	C.O.	COURT NO. 17	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 5745/2024	G C JENA	C.O.	COURT NO. 17	Order Dtd. 2026-01-27	WRIT BRANCH
/2026	30.01.2026	BLAPL-9767/2025	SRINIBASH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	
/2026	30.01.2026	WP (C) - 2532/2026	U. CHHOTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	CMP-42/2026	ACHYUTANANDA PATTANAIAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	WP (C) - 2728/2026	R. SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	WP (C) - 11180/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-27	WRIT BRANCH
/2026	30.01.2026	CRLMC-4972/2025	ASHOK KUMAR BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	WP (C) - 2577/2026	R. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	WP (C) - 14678/2024	D SAMAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-27	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2688/2026	KSHITISH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 1733/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	

/2026	30.01.2026	WP (C) - 1730/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	WP (C) - 35557/2025	B.K. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-20	
/2026	30.01.2026	WP (C) - 1710/2026	M. R. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	WP (C) - 3019/2026	S. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 35570/2025	B K SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-20	WRIT BRANCH
/2026	30.01.2026	WP (C) - 3013/2026	S. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 2919/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-02-04	
/2026	30.01.2026	WP (C) - 3004/2026	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 2885/2026	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2355/2026	A. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2896/2026	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2822/2026	B. SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2675/2026	J K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 2662/2026	J K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 2658/2026	J K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2656/2026	J K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2653/2026	J K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 2640/2026	J K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2637/2026	J K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2328/2026	J K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 2418/2026	J K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	

/2026	30.01.2026	WP (C) - 2576/2026	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 1356/2026	MANOJ KUMAR MOHANTY (2)	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	
/2026	30.01.2026	CONTC- 4788/2025	M.M.NAYAK	C.O.	COURT NO. 23	Order Dtd. 2026-02-26	
/2026	30.01.2026	WP (C) - 1269/2026	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
/2026	30.01.2026	CRLMC- 297/2026	K.N.SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-02-16	
/2026	30.01.2026	CRLMC- 5294/2025	D.NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-10	
/2026	30.01.2026	CRLMC- 4055/2025	G.C.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	CRLMC- 5103/2025	P.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	CRLMC- 163/2026	S.K.NAYAK	C.O.	COURT NO. 15	Order Dtd. 2026-02-10	
/2026	30.01.2026	CRLMC- 5434/2025	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-24	
/2026	30.01.2026	WP (C) - 906/2026	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH
/2026	30.01.2026	WA- 177/2025	C.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-01-28	
/2026	30.01.2026	WA- 1391/2025	SK.SAMIM	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-17	WRIT APPEAL
/2026	30.01.2026	WP (C) - 892/2026	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVIS BENCH-
/2026	30.01.2026	WA- 1391/2025	SK.SAMIM	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-02-17	WRIT APPEAL
/2026	30.01.2026	CRLREV- 82/2026	S.MITRA	C.O.	COURT NO. 17	Order Dtd. 2026-03-11	
/2026	30.01.2026	WP (C) - 893/2026	L D PANDA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH (DIVIS BENCH-

/2026	30.01.2026	CRLREV-1051/2025	D.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-03-09	
/2026	30.01.2026	CRLMC-5397/2025	P.K.LENKA	C.O.	COURT NO. 17	Order Dtd. 2026-01-28	
/2026	30.01.2026	CRLMC-5595/2025	A.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	
/2026	30.01.2026	WP (C) - 1297/2026	L D PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	CRLREV-975/2025	S.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	WP (C) - 315/2026	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	CRLREV-987/2025	S.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL-565/2026	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	WP (C) - 32655/2022	J P KAR	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-21	WRIT BRANCH
/2026	30.01.2026	ABLAPL-562/2026	AK MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	CONTC-6404/2025	S N GAYA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL-496/2026	BB ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-27	
/2026	30.01.2026	CRLREV-61/2026	S.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	CONTC-6322/2025	M/S PARSURAM PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL-683/2026	NK ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	CMP-2032/2025	P.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	BLAPL-6805/2025	S BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	BAIL-2
/2026	30.01.2026	CRLMC-5601/2025	S.K.DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	

/2026	30.01.2026	CONTC-113/2026	P K JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	BLAPL-9844/2025	MN MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 2941/2026	B. M. SARANGI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2290/2026	P. R. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 1226/2026	A. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 35423/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 1574/2026	U. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-27	WRIT BRANCH
/2026	30.01.2026	WP (C) - 1481/2026	M. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	BLAPL-14006/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	BAIL-1
/2026	30.01.2026	WP (C) - 2057/2026	M. K. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	BLAPL-13998/2025	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 2731/2026	P. K. JENA	C.O.	COURT NO. 12	Order Dtd. 2026-03-12	
/2026	30.01.2026	WP (C) - 1242/2026	P. N. NAYAK	C.O.	COURT NO. 12	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 2924/2026	G. R. PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-02-23	WRIT BRANCH
/2026	30.01.2026	CMP-2085/2025	PRAFULLA CH. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-20	
/2026	30.01.2026	ABLAPL-570/2026	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	BAIL-1
/2026	30.01.2026	ABLAPL-573/2026	S. CHOUDHURY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	BLAPL-11593/2025	ARUN KUMAR JATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-29	BAIL-2
/2026	30.01.2026	CMP-157/2026	G.N.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	CRLREV-1077/2025	N.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-16	
/2026	30.01.2026	CRLREV-	P.K.MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-03-09	

		94/2026			17		
/2026	30.01.2026	CRLMC-215/2026	P.K.MISHRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-20	
/2026	30.01.2026	BLAPL-9729/2025	AMARESH DAS	C.O.	COURT NO. 17		
/2026	30.01.2026	CONTC-6379/2025	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	
/2026	30.01.2026	WP (C) - 489/2026	R C SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-09	WRIT BRANCH
/2026	30.01.2026	ABLAPL-516/2026	S.PANDA	C.O.	COURT NO. 1		
/2026	30.01.2026	WP (C) - 3366/2026	A K ROUL	C.O.	COURT NO. 21	Order Dtd. 9999-12-31	WRIT BRANCH (DIVIS BENCH-
/2026	30.01.2026	WP (C) - 26140/2022	B.K. SWAIN	C.O.	COURT NO. 21	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 2918/2026	S K NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-02-16	
/2026	30.01.2026	WP (C) - 2938/2026	L D SAHOO A	C.O.	COURT NO. 1	Order Dtd. 2026-02-06	
/2026	30.01.2026	CRLMC-3385/2022	A K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	CRIMINA MISC
/2026	30.01.2026	BLAPL-9728/2025	G. R. JENA	C.O.	COURT NO. 1	Order Dtd. 2026-01-28	BAIL-2
/2026	30.01.2026	BLAPL-9790/2025	BISWARANJAN DALAI	C.O.	COURT NO. 1	Order Dtd. 2026-01-28	BAIL-1
/2026	30.01.2026	ABLAPL-589/2026	D. D. NAIK	C.O.	COURT NO. 1	Order Dtd. 2026-01-28	BAIL-1
/2026	30.01.2026	ABLAPL-581/2026	LULU JENA	C.O.	COURT NO. 1	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL-612/2026	BISWARANJAN DALAI, M.R.DAS, D.LENKA, L.MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2026-01-29	BAIL-2
/2026	30.01.2026	ABLAPL-611/2026	A. K. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	CRLA-420/2021	H K PATRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	CRIMINA APPEAL
/2026	30.01.2026	ABLAPL-619/2026	A. K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 27062/2025	K. C. PANDA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	WP (C) - 26479/2025	M. DAS	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-28	WRIT BRANCH

/2026	30.01.2026	ABLAPL-605/2026	LOKANATH SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2026-01-29	
/2026	30.01.2026	CRLA-299/2016	S MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 5000-01-01	CRIMINAL APPEAL
/2026	30.01.2026	ABLAPL-594/2026	AMLAN MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	BAIL-1
/2026	30.01.2026	WP(C) - 5769/2025	P. N. NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL-5682/2025	DP DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	BAIL-1
/2026	30.01.2026	WP(C) - 33522/2025	B. BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL-11361/2025	M DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP(C) - 34345/2025	R. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	ABLAPL-11360/2025	M DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	BAIL-2
/2026	30.01.2026	RVWPET-12/2025	D P SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	CIVIL REVISION
/2026	30.01.2026	ABLAPL-538/2026	C. R. KAR	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL-13493/2025	LK NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	BAIL-1
/2026	30.01.2026	ABLAPL-12353/2025	NK ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL-537/2026	SRINIBASH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	BAIL-1
/2026	30.01.2026	ABLAPL-593/2026	BR SENAPATI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL-592/2026	J BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL-595/2026	S MOHARANA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL-607/2026	SAROJ KUMAR DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL-558/2026	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL-544/2026	BIJAY KUMAR BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL-599/2026	D SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	

/2026	30.01.2026	WP (C) - 1425/2022	SANJEEV UDGATA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	ABLAPL- 550/2026	BIJAY KUMAR BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL- 600/2026	D SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 1425/2022	SANJEEV UDGATA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	WRIT BRANCH
/2026	30.01.2026	ABLAPL- 598/2026	KK NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL- 596/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL- 616/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL- 615/2026	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL- 553/2026	BIJAY KUMAR BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL- 14974/2025	B SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	ABLAPL- 609/2026	NK ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	BAIL-2
/2026	30.01.2026	WA-97/2026	SIBA PRASAD SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL- 14755/2025	S BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	BLAPL- 13567/2025	M. R. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	BLAPL- 7943/2025	H. K. PATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	BLAPL- 9998/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 2806/2026	D. P. DASH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	WRIT BRANCH
/2026	30.01.2026	BLAPL- 9949/2025	AMLAN SHAKTI PAUL	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	BAIL-2
/2026	30.01.2026	WP (C) - 1876/2026	S. BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	WP (C) - 722/2026	SARAT KUMAR PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	WRIT BRANCH

/2026	30.01.2026	WP (C) - 32677/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-21	
/2026	30.01.2026	ABLAPL- 578/2026	PRADEEP KUMAR DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL- 543/2026	BALARAM SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL- 9223/2025	SURYA KANTA SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-02-24	
/2026	30.01.2026	ABLAPL- 15/2026	RAMESH CHANDRA ROUT	C.O.	COURT NO. 17	Order Dtd. 2026-01-29	
/2026	30.01.2026	CRLA- 224/2025	BINDU SAGAR SWAIN	C.O.	COURT NO. 5	Order Dtd. 2026-01-28	
/2026	30.01.2026	ABLAPL- 9223/2025	SR MOHAPATRA	C.O.	COURT NO. 17	Order Dtd. 2026-01-27	
/2026	30.01.2026	WA- 1131/2024	D SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-01-29	WRIT APPEAL
/2026	30.01.2026	ABLAPL- 501/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-27	
/2026	30.01.2026	ABLAPL- 580/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-28	BAIL-1
/2026	30.01.2026	ABLAPL- 522/2026	G SAHOO	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-02-24	BAIL-1
/2026	30.01.2026	WP (C) - 37795/2025	M. K. RATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-01-29	
/2026	30.01.2026	CONTC- 5622/2023	R K MOHABHOI	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-13	CONTEM
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